

High Court of Karnataka,
Bengaluru,
Dated: 18th September 2024

NOTIFICATION NO. HCKB – 165 / 2024

1. Hon'ble Mr. Justice S. Sunil Dutt Yadav will sit single in Court Hall No. 2 at Kalaburagi Bench at 10.30 AM on Thursday the 19th September 2024 and take up matters pertaining to Principal Bench, Bengaluru as shown in the cause list issued separately, through Video Conferencing.
2. Hon'ble Mr. Justice H.T. Narendra Prasad will sit in Court Hall No. 10 at Principal Bench, Bengaluru at 2.30 PM on Thursday the 19th September 2024 and take up matters pertaining to Kalaburagi Bench as shown in the cause list issued separately, through Video Conferencing.
3. Hon'ble Mr. Justice K. Natarajan will sit in Court Hall No. 3 at Kalaburagi Bench at 2.30 PM on Thursday the 19th September 2024 and take up matters pertaining to Principal Bench, Bengaluru as shown in the cause list issued separately, through Video Conferencing.
4. Hon'ble Mr. Justice Suraj Govindaraj will sit in Court Hall No. 4 at Kalaburagi Bench and Hon'ble Mr. Justice G. Basavaraja will sit in Court Hall No. 29 at Principal Bench Bengaluru at 2.15 PM on Thursday the 19th September 2024 and take up matters pertaining to Dharwad Bench as shown in the cause list issued separately, through Video Conferencing.
5. Hon'ble Mr. Justice Suraj Govindaraj will sit in Court Hall No. 4 at Kalaburagi Bench at 2.30 PM on Thursday the 19th September 2024 and take up matters pertaining to Principal Bench, Bengaluru as shown in the cause list issued separately, through Video Conferencing.
6. Hon'ble Mr. Justice R. Nataraj will sit in Court Hall No. 14 at Principal Bench, Bengaluru at 2.30 PM on Thursday the 19th September 2024 and take up matters pertaining to Kalaburagi Bench as shown in the cause list issued separately, through Video Conferencing.
7. Hon'ble Mr. Justice S. Vishwajith Shetty will sit in Court Hall No. 20 at Principal Bench, Bengaluru at 2.30 PM on Thursday the 19th September 2024 and take up matters pertaining to Kalaburagi Bench as shown in the cause list issued separately, through Video Conferencing.

8. Hon'ble Mr.Justice V.Srishananda will sit in Court Hall No. 23 at Principal Bench, Bengaluru at 2.30 PM on Thursday the 19th September 2024 and take up matters pertaining to Kalaburagi Bench as shown in the cause list issued separately, through Video Conferencing.
9. Hon'ble Mr.Justice Ramachandra D.Huddar will sit single in Court Hall No. 7 at Kalaburagi Bench at 10.30 AM on Thursday the 19th September 2024 and take up matters pertaining to Principal Bench, Bengaluru as shown in the cause list issued separately, through Video Conferencing.

After completion of the work by the Benches referred to at Sl.Nos. 1 and 9 above, Hon'ble Judges will resume regular work as already notified.

By Order of Hon'ble The Chief Justice

Sd/-
(E.Rajeeva Gowda)
Registrar (Judicial)

C.C. To:

The Addl. Registrar General,
High Court of Karnataka,
Kalaburagi Bench.